

Filing No. ABA/8636/2020

Saloman Tudu and Ors. Vs The State of Jharkhand

Advocate's Name- Mr. Ashok Kumar Jha

Defects:-

9. (i) T/C of page no. 21 is repeated.
- (ii) All the enclosures of fard beyan may be filed.
- (iii) Name of Pet no. 3 may be verified with impugned order.
- (iv) Name of Pet no. 2, 3 and 5 may be verified.
- (v) All the ABP nos. not mentioned in para-2.